

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 44 of 2013

Dated: 5th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Shamanuru Sugar Limited

....Appellant(s)

Versus

**M/s. Bangalore Electricity Supply
Company Ltd. & Ors.**

....Respondent (s)

Counsel for the Appellant (s):

**Mr. Basav Prabhu S. Patil,
Sr. Adv.
Mr. Prabhuling Navadgi
Mr. Satya Prakash**

Counsel for the Respondent(s):

**Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1**

ORDER

Mr. Basav Prabhu S. Patil, Learned Senior Counsel for the Appellant has finished his arguments. He is directed to file his written submissions on or before the next date of hearing after serving a copy thereof on the other side.

Post the matter for reply submissions on **11th July, 2013 at
Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member
rkt**

**(Justice M. Karpaga Vinayagam)
Chairperson**